

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **CIRCULAR**

No. **1467/Confdl. /2023**  
II-15-8/2004 (Part-II)


Bilaspur, dated the 05/10/2023

It is learnt from the news papers that in the district judiciary, functions like bhoomi poojan, opening ceremony of the new work, construction etc. are being organized without obtaining prior permission from the Competent Authority of the High Court, which is highly objectionable.

Therefore, all the District & Sessions Judges/Family Court Judges of the District Judiciary are directed to obtain prior permission from the Competent Authority of the High Court before organizing any such function in the District Judiciary, failing which, it will be viewed seriously.

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BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL  
05.10.2023

Endt. No. **1468/Confdl. /2023**  
II-15-8/2004 (Part-II)

Bilaspur, dated the 05/10/2023

Copy forwarded to :

- (1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Mr. Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (8) Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (11) Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information and compliance.
- (16) Registrar (Vigilance/ I. & E./ Judicial/ Computerization/S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information and compliance.
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information and compliance.
- (18) Additional Registrar (Judicial/D.E./Admn.), High Court of Chhattisgarh, Bilaspur for information and compliance.
- (19) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information and compliance.
- (20) District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information and compliance.
- (21) Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Koriya (Baikunthpur)/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja for information and compliance.
- (22) Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Janjgir-Champa/ Raipur for information and compliance.
- (23) Judge, Family Court, Balod/ Baloda-Bazar/ Bastar (Jagdalpur)/ Bemetara/Dakshin Bastar (Dantewara)/ Dhamtari/ Jashpur/ Kawardha/ Kanker/ Korba/ Mungeli/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur) for information and compliance.
- (24) Judge, Commercial Court, (District Level) Sector 19, Kotara Bhantha, New Raipur for information and compliance.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL

05.10.2023